

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2564  
ANSWERED ON:22.07.2009  
ASSISTANCE FOR CONTROLLING POLLUTION  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the Union Government provides assistance to the States to control the industrial and environmental pollution;
- (b) if so, the details thereof;
- (c) the financial assistance provided to the States during each of the last three years for the purpose; State-wise;
- (d) the details of the works undertaken with the help of the funds allocated;
- (e) whether the Union Government has reviewed the works undertaken with the help of central assistance; and
- (f) if so, the outcome thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (c) The Ministry of Environment & Forests provides funds to the States and Union Territories (UTs) under the Scheme of Assistance for Abatement of Pollution for strengthening of State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs). Funds are also provided for setting up Common Effluent Treatment Plants (CETPs), creation of Common Hazardous Wastes Treatment, Storage and Disposal Facilities (TSDFs) as well as demonstration projects for municipal solid waste, etc. The details of funds provided under these schemes for the last three years are given in Annexure - I.

The details of funds made available to various States and UTs under the National River Conservation Plan (NRCP) and National Lake Conservation Plan (NLCP) for abatement of water pollution in rivers and lakes are indicated in Annexure- II.

The Central Pollution Control Board (CPCB) also provides financial assistance to various SPCBs / PCCs for undertaking various activities relating to abatement of pollution. The details of funds released to various SPCBs/PCCs by the CPCB under the National Ambient Air Quality Monitoring Programme, Water Quality Monitoring Programme and Spatial Environment Planning are given in Annexure- III.

(d) The funds released by the Ministry of Environment & Forests have been utilized for strengthening of Laboratories, purchase of equipments and salary support in some cases by the SPCBs/PCCs. Work related to setting up of 14 CETPs and 9 TSDFs were also funded during the last three years. River and lake cleaning projects have also been taken up in various States.

(e) & (f) Implementation of the above schemes is monitored / reviewed regularly by the Central and State Governments as well as the Central Pollution Control Board. Review of the funding pattern and the progress and quality of work is done from time to time. The funds are released to various SPCBs/PCCs and the agencies only after receipt of utilization certificates and satisfactory progress reports for previous releases. The CPCB conducts inspections of various projects like CETPs/TSDFs etc. and timely corrective action are taken.